

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO.1955
TO BE ANSWERED ON 11.02.2026**

ALLOCATE OF ENTIRE MPLADS FUNDS

1955. SHRI HANUMAN BENIWAL:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether it is a fact that out of the annual Member of Parliament Local Area Development Scheme (MPLADS) fund of five crore rupees for the development of the area, only Rs.4 crore 90 lakhs per annum can be sanctioned by an MP and if so, the reasons therefor;

(b) whether the Government proposes to allocate the entire of Rs. five crore for development of the Parliamentary Constituency through MPLAD of the Member of Parliament by removing the provision of reserving Rs. Ten lakhs for various administrative purposes out of the five crore annual allocation allocated for the development of the Parliamentary Constituency area and if so, the details thereof; and

(c) whether the Government proposes to increase the MPLADS fund beyond Rs. five crore in view of the vast geographical location of the Parliamentary Constituencies and if so, the extent of amount and the time by when and if not, the details thereof along with the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (RAO INDERJIT SINGH)

(a) Yes, Sir. As per the extant MPLADS Guidelines, out of the annual entitlement of Rs. 5.00 crore per Member of Parliament an amount of Rs. 10.00 lakh is earmarked towards meeting the administrative expenses

of the MPLAD Scheme by Central Nodal Agency, State Nodal Authority, Nodal District Authority and the Implementing District Authority. Accordingly, recommendations for development works can be made up to Rs. 4.90 crore per annum.

(b) and (c) The Ministry regularly receives and examines suggestions from various stakeholders, including proposals for revision of fund entitlements, in accordance with the prescribed procedures. At present, there is no proposal under consideration to increase the annual allocation under the Members of Parliament Local Area Development Scheme (MPLADS) beyond the existing limit of Rs. 5.00 crore per annum.
